

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).36996/2012

SHRI SAMAR SINGH

Petitioner(s)

VERSUS

STATE OF U.P AND ORS

Respondent(s)

Date: 13/09/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr Rishi Maheshwari, Adv.
Mr. P.S.Sudheer, Adv.

For Respondent(s)

Mr. Adarsh Upadhyay, Adv.
Mr Amit Kumar Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

Counter affidavit on behalf of respondent No.1 has already come on record.

Service report in respect of respondent No.2 is awaited from the concerned District Court(issued on 8.8.2013). Reminder be issued on priority basis.

Respondent Nos. 3 and 4 are reported to be duly served through the concerned District Court as well as by post but none appeared on their behalf.

List again on 23.10.2013.

		(M.A.SAYEED)	
		REGISTRAR	

hj